

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:-

THE HONOURABLE MR. RAJA VIJAYA RAGHAVAN

SATURDAY, THE 4TH DAY OF APRIL, 2020/15TH CHAITHRA, 1942

B.A NO. 1888 OF 2020

(CRIME NO.172 OF 2020 OF NADAPURAM POLICE STATION, KOZHIKODE)

PETITIONER/ACCUSED

Santhosh, S/o Raman,
Aged 38 years, Kolattayil Hosue,
Nidumannur, Poothara, Kayakkodi-673 661.

By Adv.
Sri. T.G.RAJENDRAN

RESPONDENTS/ COMPLAINANT & STATE

- 1 The Station House Officer, Nadapuram,
Kozhikode – 673 504.
- 2 State of Kerala, represented by the Public Prosecutor,
High Court of Kerala, Ernakulam– 682 031.

By SR. Public Prosecutor, SRI. SUMAN CHAKRAVARTHY

This Bail Application having come up for admission on 04/04/2020, the Court on the same day passed the following:-

RAJA VIJAYARAGHAVAN V., J

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B.A. No. 1888 of 2020

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Dated this the 4th day of April, 2020

ORDER

When this matter was taken up, the learned Senior Public Prosecutor, Sri.Suman Chakravarthy, submits that the he requires further time to get instructions as large number of gelatin sticks were seized from the possession of the accused.

Post this matter on 6.4.2020.

**RAJA VIJAYARAGHAVAN. V.
JUDGE**

Ps/4/4/2020